

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3436
ANSWERED ON:16.04.2008
PROPOSALS UNDER CENTRAL ROAD FUND
Bhagora Shri Mahavir

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether during the Tenth Five Year Plan more than 100 proposals from 6 States were sanctioned under the Central Road Fund vis-À-vis less than 10 proposals of 13 other States;
- (b) if so, the details thereof and reasons therefor, State-wise;
- (c) whether any proposals from three Union Territories were sanctioned out of the said Fund;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Union Government to remove such disparity?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e) During the Tenth Five Year Plan more than 100 proposals in 6 States, between 10 to 100 proposals in 16 states and less than 10 proposals only in 6 States were sanctioned under the Central Road Fund (CRF). Besides, 77 proposals in 5 Union Territories were also sanctioned under CRF. The state/UTs-wise details is Annexed. The proposals under CRF are sanctioned subject to conformance to Ministry's guidelines, depending upon the utilizations of funds and inter-se priority of works assigned to the proposals by the State Governments.